

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2219  
(To be answered on the 3<sup>rd</sup> August 2015)**

**AIR ROUTES UNDER RADAR**

**2219. DR. MAHENDRA NATH PANDEY**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) the details of air routes which are not under the range of Radar or Air Traffic Control System in the country;
- (b) the reasons for non-availability of Radar or Air Traffic Control System on such air route; and
- (c) the steps taken by the Government to bring the said air routes under the range of Radar or Air Traffic Control System?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

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(a) & (b) : Portions of Air Routes W30, W31, W34, W36, W39, W85, W108, W109, W51, W54, W55, W82, W83, W84 and W104 situated in Northern and North Eastern Region of India are not adequately covered by Radar due to topographical constraints and high terrain in the areas. However, the Air Traffic Control System available in the Northern and North-Eastern region are capable of processing all flights data.

(c) : The Airports Authority of India has taken steps to install Radars at Amritsar in Northern Region and Imphal in North Eastern Region for enhancing Radar coverage in these air routes.

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